

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:4051

ANSWERED ON:23.08.2005

TRADE WITH INDONESIA

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Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether any agreement has been signed between India and Indonesia to boost trade;
- (b) if so, the details thereof alongwith areas of trade;
- (c) tenure of the said agreement alongwith the value of trade to be made under the said agreement;
- (d) the import-export with Indonesia during each of the last three years and foreign exchange earned therefrom; and
- (e) the percentage of increase registered in trade with Indonesia during the first quarter of the current year?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN)

(a) to (c): A Trade Agreement between India and Indonesia was signed on 3rd June, 1978. The agreement provides that both countries would accord each other no less favourable treatment than that accorded to any other country, particularly as regards customs rules & formalities, custom duties and charges of any kind and regulations governing the importation and exportation of goods/commodities. The tenure of the Agreement was initially for one year, to be automatically extended year after year, unless terminated.

(d): The details are given below:-

Value: US \$ Million

Year Import Export

2002-03	1380.87	826.06
2003-04	2122.08	1127.21
2004-05	2508.71	1290.69

(e): During January-March, 2005 India's imports from and exports to Indonesia registered an increase of 14.99% and 28.32% respectively as compared to the corresponding period last year.